

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **on Wednesday, 20th February 2019 and Thursday 21st February 2019:**

I

The regular Division Bench comprising the **Hon'ble Shri. Justice M. S. Sonak** and the **Hon'ble Shri. Justice Prithviraj K. Chavan** will not be available for judicial work.

II

The reconstituted Division Bench comprising the **Hon'ble Shri. Justice M.S. Sonak** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will take up the extant judicial assignment of the Regular Division Bench headed by the **Hon'ble Shri. Justice M.S. Sonak**.

III

The **Hon'ble Kum. Justice Nutan D. Sardessai** sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Court presided over by the **Hon'ble Shri. Justice C.V. Bhadang**.

18th February 2019
High Court, Appellate Side
Bombay.

By order



(Ajit N. Mare)
Registrar (Judl-I)